

[*Translation*]

Houses to D.D.A. Employees

2520. SHRI BALESHWAR YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the employees of the Delhi Development Authority have demanded allotment of DDA houses to them;

(b) if so, whether Government have since considered their demand;

(c) if so, the conditions laid down for allotment of houses to them and the number of D.D.A. employees who have so far been allotted houses out of this quota; and

(d) if not, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). yes, Sir.

(c) and (d). DDA employees had a quota of 5% in the allotment of DDA flats. However the Government, acting on the recommendations of the Baweja Committee, decided to abolish this quota with effect from 2.1.79. The Government do not favour revival of such a quota.

[*English*]

Despatch of Sub-standard Wheat

2521. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether enquiries in the matter of despatches of sub-standard wheat for distribution through Fair Price Shops over the past three years have been completed;

(b) the quantum of reported despatches

of sub-standard wheat during the past three years;

(c) the reasons for delay in completing the enquiries into these despatches, if any; and

(d) the other measures recommended to prevent recurrence of such incidents?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) No serious complaints about despatch of sub-standard wheat for distribution through Fair Price Shops were received by FCI requiring any investigation, during the last three years. PDS is the direct responsibility of the State Administration/Governments and FCI does not generally issue foodgrains directly to Fair Price Shops. However all facilities are provided to the recipients for pre-inspection for stocks before delivery.

(b) to (d). Do not arise.

Survey of Soft-drink Units

2522. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether any study/survey has been conducted this year into the functioning of soft-drinks manufacturing industry;

(b) if so, the findings thereof;

(c) whether the findings of the survey have been questioned by representatives of the industry;

(d) if so, the details thereof;

(e) the number of licenced soft drink units functioning in 1985 and 1989 respectively; and

(f) the number of soft drink units in the organised sector functioning in Kerala as on 31 December, 1989?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Ministry of Food Processing Industries have not organised any survey this year into the functioning of soft drinks manufacturing industry.

(b) to (d). Do not arise in view of (a) above.

(e) According to information furnished by the DGTD there are 54 soft drink units in the organised sector functioning in 1989. The information as in 1985 is being collected and will be laid on the Table of the House.

(f) Two.

Assistance for Medicines

2523. SHRI MANORANJAN BHAKTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the details of the programmes under which assistance is provided to States/U.Ts. for medicines?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): Health being primarily a State subject, it is for the States/U.Ts. Governments to provide medicines and Surgical equipments in the General Hospital in the State/U.T. The main programme under which assistance is being provided to States/U.Ts. are as follows:—

1. National T.B. Control Programme.
2. National Programme for Control of Blindness.
3. National Malaria Eradication Programme.

4. National Filariasis Control Programme.

5. National Leprosy Control Programme.

6. Rural Health Services.

7. Maternal Child Health.

8. National School Health Services.

Purchase of Imported Homoeopathic Medicines

2524. SHRI MANORANJAN BHAKTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the annual purchase plan of Central Government for homoeopathic medicines;

(b) whether against this plan imported homoeopathic medicines are allowed to be purchased; and

(c) if so, details of the medicines purchased during the last two years?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) The budget allocation for homoeopathic medicines under the C.G.H.S. (Delhi) for the year 1989-90 is Rs. 22.33 lakhs. To the extent information is available with the Ministry of Health and Family Welfare, none of the other Ministries/Departments of the Government of India has drawn up such annual purchase plan for homoeopathic medicines.

(b) No, Sir.

(c) Does not arise.

Review of Industrial Relations Laws

2525. SHRI MANORANJAN BHAKTA: Will the Minister of LABOUR be pleased to state: